

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 625 of 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd.

...Appellant

Versus

I World Digital Solution Pvt. Ltd.

...Respondent

Present

**For Appellant: Mr. Vipul Ganda, Ms. Shreya Jain, Mr. Aman Choudhary,
Advocates.**

**For Respondent: Ms. Kritika Khurana, Ms. Gunjan Tejwani and Mr. Nikhil
Kholi Advocates.**

ORDER

16.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23rd August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk/